

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 24
CP-157/73(4)/ND/2020

IN THE MATTER OF:

M/s. Electrotherm (India) Limited ... **Applicant/Petitioner**
Versus

M/s. ET Infra Developers Private Limited ... **Respondent**

Under Section: 73(4)

Order delivered on 01.12.2020

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENTS: None

ORDER

None appeared.

List the matter on 12th January 2021.



(L.N. GUPTA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)